

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 09th day of **October** 2018

Original Application No. 330/00859 of 2017

Hon'ble Mr. Gokul Chandra Pati, Member – A
Hon'ble Mr. Rakesh Sagar Jain, Member – A

Birendra Kumar Mukherjee

...Applicant

By Adv : Shri R.D. Yadav

V E R S U S

Union of India and others

...Respondents

By Adv: Shri Raj Kumar Srivastava

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member (A)

List revised. None for the applicant. Shri Raj Kamal Srivastava, learned counsel for the respondents is present.

2. On the previous date i.e. 20.07.2018 also no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA alongwith MA No. 533/18 are dismissed in default for non prosecution.

(Rakesh Sagar Jain)
Member (J)

(Gokul Chandra Pati)
Member (A)

/pc/